COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 56 OF 2016

Dated : 20th December, 2017

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Salasar Polytex Pvt. Ltd. Vs.			••••	Appellant(s)
Gujarat Electricity Regulatory Commission & Ors				Respondent(s)
Counsel for the Appellant (s)	:	Ms. Sakie Jakharia		
Counsel for the Respondent(s)	:	Mr. C.K. Rai Mr. Mohit Rai for R-1		
		Mr. M.G. Ramachand Mr. Anand K. Ganesa Mr. Shubham Arya fo	in	& R-3

<u>ORDER</u>

Post this matter for hearing on <u>10.01.2018</u>, as requested by the learned counsel, Ms. Sakie Jakharia, appearing for the Appellant,

(S.D. Dubey) Technical Member

(Justice N.K. Patil) Judicial Member

js/vt